

Statement

*Distribution of Person by Different Expenditure Groups
as per the Survey Conducted in 1993-94*

Rural		Urban	
Expenditure Limits (Rs. monthly per capita)	% of Person	Expenditure Limit (Rs. monthly per capita)	% of Person
0-120	4.8	0-160	5.0
120-140	5.2	160-190	5.0
140-165	9.2	190-230	9.4
165-190	11.1	230-265	9.0
190-210	8.8	265-310	10.9
210-235	10.1	310-355	10.0
235-265	10.6	355-410	10.3
265-300	9.9	410-490	10.6
300-355	10.7	490-605	10.0
355-455	9.8	605-825	10.2
455-560	4.8	825-1055	4.7
560 +	5.0	1055 +	4.9
All Classes	100.00	All Classes	100.00

Source : Estimated from NSS Consumption Expenditure: 50th Round.

[English]

Cultivable Land

3174. SHRI D.S. AHIRE :
SHRI ASHOK NAMDEORAO MOHOL :

Will the PRIME MINISTER be pleased to state:

(a) whether the cultivable land in the country is about 18.45 crore hectare whereas at present farming is being done only on 15 crore hectares of land;

(b) if so, the reasons therefor;

(c) whether the Government have formulated a time bound scheme to increase the area under farming; and

(d) the annual expenditure proposed to be spent by the Government during the Ninth Five Year Plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) As per the land use statistics for the year 1994-95 (latest available), the cultivable area which includes net areas sown, fallow (current & old) lands, miscellaneous tree crops & groves etc. and culturable waste land, was 18.40 crore hectares as against the total cultivated area (net area sown and current follows) of 15.64 crore hectares for the country as a whole.

(b) The land under the categories of fallow lands other than current fallow and culturable waste land can be brought under cultivation only with a very high investment, the yield may be low in the initial stages of the land development and the risk and uncertainties involved.

(c) and (d) A centrally sponsored scheme for Reclamation of Alkali Soils is being implemented in the States of Uttar Pradesh, Haryana, Punjab, Gujarat, Rajasthan and Madhya Pradesh with a proposed outlay of Rs. 64.55 crores during the Ninth Five Year Plan.

[Translation]

Training to Tribal Youths in Food Processing Industry

3175. SHRI D.S. AHIRE : Will the PRIME MINISTER be pleased to state:

(a) whether any special scheme exists to provide training to the tribal youths in food processing industry in the country particularly in Maharashtra; and

(b) if so, the details of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) One of the Plan Schemes being operated by the Ministry of Food Processing Industries for development of the processed food sector, is the Scheme for Person Power Development in the food processing industries. The components of this schemes are:

- (i) Person power development in rural areas (Food Processing & Training Centres or FITCs).
- (ii) Person power development in grain processing industries.
- (iii) Training of person power in meat processing.
- (iv) Training of traditional fisher persons.